CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition Nos. 50/MP/2018 and 52/MP/2018

Coram:
Shr P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Dr. M.K. Iyer, Member

Date of order: 8th of October, 2018

In the matter of:

Petition under Section 79 of the Electricity Act, 2003 read with Article 12 of the Power Purchase Agreements executed between the Petitioners and Respondents, for seeking approval of “Change in Law events due to enactment of the “GST Laws”.

And

In the matter of:

M/s Prayatna Developers Private Ltd.,
7B, Sambhav House, Judges Bungalow Road, Bodakdev,
Ahmedabad - 380015, Gujarat ...

Petitioner

Vs.

1. National Thermal Power Corporation Ltd. (NTPC),
Core-7, SCOPE Complex, 7,
Institutional Area, Lodi Road,
New Delhi – 110003

2. Jaipur Vidyut Vitran Nigam Ltd.,
Vidyut Bhawan, Jyoti Nagar,
Jaipur – 302005

3. Ajmer Vidyut Vitran Nigam Ltd.,
Vidyut Bhawan, Panchsheel Nagar,
Makarwall Road, Ajmer – 305004

4. Jodhpur Vidyut Vitran Nigam Ltd.,
New Power House, Industrial Area,
Jodhpur-342003, Rajasthan

5. The Ministry of New and Renewable Energy,
Represented by its Secretary,

Corrigendum in Petition Nos. 50/MP/2018 & 52/MP/2018

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And
In the matter of

M/s Azure Power Venus Private Limited
Asset No.301-4
World Mark 3
Aerocity, New Delhi - 110 017

Vs

A. Solar Energy Corporation of India Limited,
1st Floor, A-Wing, D-3,
District Centre Saket,
New Delhi - 110 017

B. Uttar Pradesh Power Corporation Limited,
Shakti Bhawan, 14, Ashok Marg,
Lucknow – 226 027

Corrigendum

In Page 3 of the order dated 19.9.2018 in Petition No.50/MP/2018 and 52/MP/2018, ‘Parties Present’ shall be read as under:

Parties Present:

Ms. Poonam Verma, Advocate PDPL
Ms. Abiha Zaidi, Advocate, PDPL
Shri Sitesh Mukherjee, Advocate, APVPL
Shri Jafar Alam, Advocate, APVPL
Shri Vishal Binod, Advocate, APVPL
Shri M.G. Ramachandran, Advocate, NTPC, SECI
Ms. Ranjitha Ramachandran, Advocate, SECI
Shri Shubham Arya, Advocate, NTPC
Ms. Anushree Bardhan, Advocate, SECI
Shri Nishant Gupta, NTPC
Shri S.K. Agarwal, Advocate, Rajasthan DISCOMS
Shri Rajiv Srivastava, Advocate, UPPCL

Sd/-
(Dr. M.K. Iyer)  
Member

Sd/-
(A.K. Singhal)  
Member

Sd/-
(P.K. Pujari)  
Chairperson